

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 56 of 2013 & Appeal No. 84 of 2013

Dated: 20th October, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Talwandi Sabo Power Ltd.Appellant(s)
Versus
Punjab State Power Corporation Ltd. & Anr. Respondent(s)**

Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Samhit Panja

Counsel for the Respondent (s) : Mr. M. G. Ramachandran
Mr. Anand K. Ganesan for R-1
Mr. Matrugupta Mishra,
Mr. Hemant Singh for R-2

ORDER

In Appeal Nos. 56 of 2013 and 84 of 2013, the arguments of the respondents have today been concluded. Interim order in the Appeals is directed to be continued till next date.

Post these appeals for further hearing on **06.11.2015**.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

Jps/vg